

**M/S. GRANDMA TRADING AND AGENCIES LIMITED
("GTAL"/ "TARGET COMPANY"/ "TC")**

Registered Office: Office No. 12, 2nd Floor, New Vora Building, 59, Nakoda Street, Mumbai- 400 003, Maharashtra
Phone No. 022-6631 1134, Fax No. 022- 6631 1134,
Email id: grandmatrading@gmail.com, Website :www.grandmatrading.com

**Advertisement under Regulation 18 (7) in terms of SEBI
(Substantial Acquisition of Shares and Takeovers) Regulations, 2011**

- This Advertisement is being issued by Comfort Securities Limited, Manager to the offer, on behalf of MR. BHARAT B JAIN, Acquirer pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 in respect of the open offer to acquire shares of the Grandma Trading and Agencies Limited, Target Company. The Detailed Public Statement with respect to the aforementioned offer was published on 11th January 2013 in Financial Express, English, Jansatta, Hindi all India editions and Apla Mahanagar, Marathi, Mumbai edition.
- Offer Price is Rs.11/- per Equity Share and there is no revision in the offer price.
- The Committee of Independent Directors of Target Company has given their comments on the Open offer on 23rd April 2013 and it was published on 24th April 2013 in the same news papers in which the Detailed Public Statement was published i.e in Financial Express, English, Jansatta, Hindi all India editions and Apla Mahanagar, Marathi, Mumbai edition news papers
- It is not a competing offer.
- The Letter of Offer dated 25th April 2013 has been dispatched to the shareholders on 30th April 2013.
- The Letter of Offer along with form of acceptance would also be available at SEBI website (<http://www.sebi.gov.in/>). In case of non receipt of Letter of Offer or Form of acceptance, the shareholders can also download from the website of SEBI for applying in the offer. Further, the shareholders have also option in case of non-receipt/non-availability of the form of acceptance, the application can be made on plain paper along with the following details:
 - physical shares: Name, address, distinctive numbers, folio nos. number of shares tendered
 - In case of dematerialized shares: Name, address, number of shares tendered, DP name, DP ID, Beneficiary account no. and a photocopy of delivery instruction in "off market" mode or counterfoil of the delivery instruction in "off market" mode, duly acknowledged by the DP in favour of the Depository Escrow Account.
- All the changes suggested by SEBI in their comments vide letter no. CFD/DCR1/9554/13 dated 22nd April 2013 has been incorporated in the Letter of Offer.
- Schedule of Activities

| Activity | Day and Date |
|--|---------------------------------------|
| Public Announcement (PA) Date | Monday, 7 th January 2013 |
| Detailed Public Statement (DPS) Date | Friday, 11 th January 2013 |
| Identified Date | Tuesday, 23 rd April 2013 |
| Last date for making a competing offer | Monday, 4 th February 2013 |
| Date when Letter of Offer were dispatched | Thursday, 2 nd May 2013 |
| Date of commencement of tendering period | Thursday, 9 th May 2013 |
| Date of closure of tendering period | Wednesday, 22 nd May 2013 |
| Date by which the acceptance /rejection would be intimated and the corresponding payment for the acquired shares and /or the share certificate for the rejected shares will be dispatched. | Wednesday, 5 th June 2013 |
| Date by which the underlying transaction which triggered open offer will be completed. | Wednesday, 12 th June 2013 |

Issued by Manager to the Offer on behalf of Mr. Bharat B Jain, Acquirer



COMFORT SECURITIES LIMITED

SEBI Registration No. INM 00011328
A-301, Hetal Arch, S V Road, Malad (W), Mumbai - 400064.
Tel. No: +91-22-28449765/28449766 Fax No. +91-22-28892527
Contact Person: Ms. Mayuri Thakkar/ Mr. Ankur Agrawal.
Email: mayurithakkar@comfortsecurities.co.in / ankur@comfortsecurities.co.in

Place: Mumbai

Website: www.comfortsecurities.co.in

Date : 06.05.2013